

7

CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O.A. No. 30/2010

D. Ranasingh.....Applicant  
Vs.  
Union of India & Others.....Respondents.

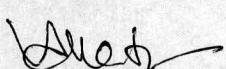
ORDER DATED 27<sup>th</sup> OF OCTOBER, 2011

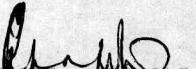
Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.  
&  
HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri A.K. Mohanty, Ld. Counsel for the applicant and Sri U.B. Mohapatra, Ld. Senior Standing Counsel appearing for the Respondents.

On the prayer of Sri A.K. Mohanty, Ld. Counsel for the applicant this O.A. is dismissed as withdrawn.

  
MEMBER JUDL.

  
MEMBER ADMN

K.B